



2026:AHC:42501

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 2829 of 2026

Devendra Kumar

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Krishna Kumar, Soumyesh Dutt Tripathi
Counsel for Respondent(s)	:	Bhanu Pratap Singh Kachhawah, C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Disposed of.

2. For orders, see order of date passed in Writ-A No. - 2827 of 2026.

February 25, 2026

Ashu

(Vikas Budhwar,J.)